

BENCH-I


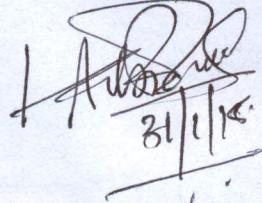
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.740/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Reliance Commercial Finance Ltd.-Vs-Touchstone Sand & Aggregate Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

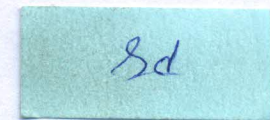
Mrs. Manji Shuteria, Adv ~~Debitio~~ Corporate Debtor 
 Mr. Anab Basu Mullick, Adv. - Financial Creditor 
 31/1/18

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor submits that the matter was settled out of Court and, therefore, terms of settlement has been filed, it is recorded.

The CP is disposed of accordingly as the matter is settled out of Court.



(Jinan K.R.)
Member (J)